

OCTOBER, 2022

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	CS(III)-167/22	State Bank of India –Vs- Bidhu Bhusan Panda	Subrat Sarangi	9777158309	Subratsarangi.2010@rediffmail.com	30.09.2022	30.09.2022
			CS(III)-168/22	Retail Assets and Small and Medium Enterprises City Credit Center – Vs-Maa Basanti Traders and another	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	30.09.2022	30.09.2022
			CS(III)-169/22	Retail Assets and Small and Medium Enterprises City Credit Center – Vs- Puspa Enterprises and another	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	30.09.2022	30.09.2022
			CS(III)-170/22	Retail Assets and Small and Medium Enterprises City	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	30.09.2022	30.09.2022

			Credit Center – Vs- Nayak Enterprises and another and another					
		CS(III)-171/22	Retail Assets and Small and Medium Enterprises City Credit Center – Vs-Radhika Store and another	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	30.09.2022	30.09.2022
		CS(III)-172/22	Retail Assets and Small and Medium Enterprises City Credit Center – Vs-Hari Omm Traders and another	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	30.09.2022	30.09.2022
		CS(III)-173/22	Retail Assets and Small and Medium Enterprises City Credit Center – Vs- Akshaya Kumar Mohanty	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	30.09.2022	30.09.2022
		CS(III)-174/22	Retail Assets and Small and Medium Enterprises City Credit Center – Vs- Sai Laxmi Graphics and another	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	30.09.2022	30.09.2022
		CS(III)-175/22	Retail Assets and Small and Medium Enterprises City Credit Center – Vs- The Paribahan and others	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	30.09.2022	30.09.2022
		CS (III)-176/22	Retail Assets and Small and Medium	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	30.09.2022	30.09.2022

			Enterprises City Credit Center – Vs- Rajkishore Nayak					
		CS(III)-177/22	Retail Assets and Small and Medium Enterprises City Credit Center – Vs- Vinayak Spare and another	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	30.09.2022	30.09.2022
		CS(III)-178/22	Retail Assets and Small and Medium Enterprises City Credit Center – Vs- Radhika and another	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	30.09.2022	30.09.2022
		CS(III)-179/22	Retail Assets and Small and Medium Enterprises City Credit Center – Vs- Sudhanshu Ranjan and another	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	30.09.2022	30.09.2022
		ARBP-134/22	Namita Swain and another –Vs- Branch Manager, Sriram Transport Finance Co. Ltd.	Premananda Swain	9937065691	Pswain3262@gmail.com	10.10.2022	10.10.2022
		ARBP-135/22	Panda Infra Projects Limited –Vs- Corrsion Protection Pvt Lmt.	Prafulla Ku. Rath	9778668268	parsupanda@gmail.com	13.10.2022	13.10.2022
		CS(III)-181/22	Retail Assets and Small and Medium Enterprises City Credit Center – Vs- Shyam Industries	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	14.10.2022	14.10.2022
		CS(III)-182/22	Retail Assets and Small and Medium	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	14.10.2022	14.10.2022

			Enterprises City Credit Center – Vs- A.S Apparels					
		Ex.P-760/22	Shriram City Union Finance Limited –Vs- Ajay Kumar Behera and others	Md. Riaz	9861211080	Mdriaz1978@gmail.com	20.10.2022	20.10.2022
		Ex.P-761/22	Shriram City Union Finance Limited –Vs- Gopinath Senapati and others	Md. Riaz	9861211080	Mdriaz1978@gmail.com	20.10.2022	20.10.2022
		Ex.P-762/22	Shriram City Union Finance Limited –Vs- Ranjit Jena and others	Md. Riaz	9861211080	Mdriaz1978@gmail.com	20.10.2022	20.10.2022
		Ex.P-763/22	Shriram City Union Finance Limited –Vs- Santosh Kumar Behera and others	Md. Riaz	9861211080	Mdriaz1978@gmail.com	20.10.2022	20.10.2022
		CS(III)-186/22	State Bank of India –Vs- Mahaveer Botalling	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	21.10.2022	21.10.2022
		CS(III)-187/22	State Bank of India –Vs- Ugratara Agarabati Udyog	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	21.10.2022	21.10.2022
		CS(III)-188/22	State Bank of India –Vs- Shree Jagannath Enterprises	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	21.10.2022	21.10.2022
		CS(III)-189/22	State Bank of India –Vs- Om Maa Udyog	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	21.10.2022	21.10.2022
		CS(III)-190/22	State Bank of India –Vs- Lucky Fishing	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	21.10.2022	21.10.2022

			CS(III)-191/22	State Bank of India –Vs- Sumaiya Agency	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	21.10.2022	21.10.2022
			CS(III)-192/22	State Bank of India –Vs- A.S Marketing	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	21.10.2022	21.10.2022
			CS(III)-193/22	State Bank of India –Vs- Soumendra Kumar Bastia	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	21.10.2022	21.10.2022
			CS(III)-194/22	State Bank of India –Vs- Gayatree Enterprises and another	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	21.10.2022	21.10.2022
			CS(III)-195/22	State Bank of India –Vs- Usharani Mohapatra	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	21.10.2022	21.10.2022
			CS(III)-196/22	State Bank of India –Vs- Neha Agency and another	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	21.10.2022	21.10.2022
			CS(III)-197/22	State Bank of India –Vs- Maa Durga Variety Store and another	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	21.10.2022	21.10.2022
			CS(III)-198/22	State Bank of India –Vs- Sahoo Automobiles	Nityananda Tripathy	9437228269	Nityanandatripathy2@gmail.com	21.10.2022	21.10.2022
			ARBP-136/22	Rajalaxmi Ray – Vs-Shri Ram Transport Finance Company Ltd.	Surendra Kumar Ray	6370504044	Piyushamishra999@gmail.com	26.10.2022	26.10.2022
			Ex.P-764/22	John Deere Financial India Private Ltd. –Vs- Rama Sahoo and others	Pradeep Kumar Rout	9437157424	pradeeproutdv@gmail.com	28.10.2022	28.10.2022

3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	CS 16/2022	State Bank of India –Vs- K. Lokeswar Rao	Sri B.K. Mohanty	9437203565	NA	15.10.2022	15.10.2022
			CS 17/2022	Hari Krushna Mohanty Vs. M/s Maa Bhandara Gharani Educational and Charitable Trust & Ors.	Sri S.N. Pattnaik	7008669643	NA	19.10.2022	19.10.2022
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4.	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	C.S No-2032 of 2010	M/s Global Experts vrs.Mr. Arvind Parakh and others	Sri S.M Dwibedy vrs Sri B.K Pattnaik	13.12.2010	20.10.2022
			C.S No-109 of 2022	Bidyadhar Behera and others vrs Bidyutlata Sahoo and others	Sri P.K Pattanaik vrs Sri Amarendra Mishra	13.05.2022	31.10.2022
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	C.S (III) 111/16	Sanjay Kumar Brahma vs. Chief General Manager & others	Sri A.K Swain vs. Sri T.Mishra & Associates	05.03.16	12.10.22
			C.S (III) 55/20	Punjab National Bank vs. Asian Enetrprises & others	Sri R Sahoo Vs. Sri P.R Sutar & Association	13.02.20	14.10.22
			C.S (III) 147/21	SBI vs. M/S Tarini Mobile care & Another	Sri S.K Mohanty vs.U.Mishra	23.04.21	15.10.22
			C.S (III) 67/21	Canara Bank Vs. Aswini Kumar Pattanaik	Sri B.N Udgata vs.None	15.01.21	17.10.22
			C.S (III) 34/19	Syndicate Bank Vs. Santosh Kumar Panda	Sri B.N Udgata vs.None	28.01.19	18.10.22
			C.S (III) 242/18	Syndicate Bank Vs. Jayant Kumar Maity & Another	Sri B.N Udgata vs.None	18.05.18	18.10.22
			C.S (III) 294/18	Syndicate Bank Vs. Jasobant Swain	Sri B.N Udgata vs.None	20.06.18	19.10.22
			C.S (III) 01/19	SBI vs Soumya Sarangi	Sri S.R Sahoo Vs Sri S.Sahoo & Associates .	02.07.19	19.10.22
			C.S (III) 341/19	Allahabad Bank Vs. Maa Bhagabati Steel Industries	Sri C.Panigrahi vs. Sri S.N.Biswal & Associates	04.10.19	20.10.22

			C.S (III) 81/21	Union Bank of India vs. M/s Sai Associates & Others	Sri N.K Mohapatra Vs. None	08.02.21	20.02.22
			C.S (III) 22/19	Syndicate Bank Vs. Mrs Mahaveer Communication & Other	Sri B.N Udgata vs.None	15.01.19	28.10.22
			C.S (III) 78/19	SBI Vs.Indrajit Kuanr	Sri S.K Mohanty Vs. None	20.02.19	21.10.22
			C.S (III) 306/14	Central Bank Vs. Sumanta Sahoo & other	Sri S. Mishra Vs. None	26.08.14	26.10.22
			C.S (III) 72/21	Punjab & Sind Bank Vs. Dr.Lalatendu Behera & Others	Sri A.k Das vs.Sri G.K Parida &	18.01.20	27.10.22
			C.S (I) 136/22	ICICI Bank Vs. Srimanta Narayan Sahoo	Sri B.B Mishra Vs. none	17.08.22	31.10.22
			C.S (I) 138/22	ICICI Bank Vs Manoj Tarai	Sri B.B Mishra Vs. None	17.08.22	31.10.22
3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	CS 20/2021	Sant Khare Vs. Gopalpur Port Ltd. & another	N.K. Tripathy- Vs-Rajnish Sinha	11.10.2021	11.10.2021
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	ARB P No-10 of 2020	Suresh Chandra Mishra vrs. Erstwhile Infrastructure Pvt. Ltd. and another	Sri S.N Das vrs Sri H.N Routray	03.02.20	Nil	20.10.22	730days	Dismissed against the O.Ps on contest			
			ARB P No-59/2017	M/s NALCO vrs M/s Vogue Construction and Consultancy Services Pvt.Ltd.	Sri Pami Rath vrs Sri S.S Pradhan	27.11.17	Nil	22.10.22	1825 days	Dismissed on contest against the O.P			
2	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	C.S (iii) 06/2021	SBI vs. M/s Joy Durga Enterprises	R.Prusty vs. S.S Mohapatra	28.01.21	Nil	29.10.22	630	Contested	-	Nil	Nil
			C.S (iii) 44/2019	SBI Vs Jyotirmaya Behera & Another	M.Mohanty vs. N.Rout	31.01.19	Nil	31.10.22	1350	Contested	-	Nil	Nil

3	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	IA-02/2021	State Bank of India Vs. Renubala Jena	Rama Chandra Pasupalak Vs. Kapileswar Pattnaik	23.09.2021	NA	13.10.22	1 year 1 month	Contested	-	-	U/s151 CPC
			CMA-01/2022	Rajendra Prasad Achary Vs. Utkal Grameen Bank	Dattatreya Behera Vs. Ramachandra Pasupalak	05.04.2022	NA	15.10.22	6 month	Contested	-	-	U/o-9, R-13 of CPC
			IA-03/2022	Ajit Kumar Satapathy Vs Ambika Kumar	Sadananda Mohapatra Vs. Ladu Kishore Altia	22.10.2022	NA	26.10.22	6 days	Contested	-	-	U/s 151 CPC
			IA-39/2020	Canara Bank Vs. Surama Patra	Nilakantha Das Vs. R.C. Pradhan	10.08.2020	NA	26.10.22	2 yrs 2 months	Contested	-	-	U/o-39, R-1 & 2 of CPC
			CS-406/2019	State Bank of India vs. Satish Padhy	B.K. Mohanty Vs. Kiran Mandal	02.12.2019	NA	28.10.22	2 yrs 10 months	Contested	-	-	U/o-7, R-1 CPC
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	CS 65/2014	M/S TRL_Krosaki Recractori es Ltd. Vrs Mahanadi Coal Field Ltd.	Santosh Dash v/s Ashok kumar Senapati	14.3.2014	NIL	21.10.2022	21.10.2022	Contested	NIL	NIL	NIL

Form 7

Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	
1.	Sr. Civil Judge (Commercial Court), Khurda at Bhubaneswar	Khurda	4580	Instituted- 22 <u>Received on transfer-80</u> Total-102	34	4648	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Sr. Civil Judge (Commercial Court), Cuttack	Cuttack	1348	49	Disposed-28 <u>Transfer-22</u> Total-50	1347	
3.	Sr. Civil Judge (Commercial Court), Berhampur	Ganjam	209	04	36	177	
4	Sr. Civil Judge (Commercial Court), Sambalpur	Sambalpur	361	01	22	340	
TOTAL			6498	156	142	6512	